

ORDER SHEET

O.A/MA/RA/CP NO. 991 OF 2002

(19)

Applicant/s

N.K. Rastogi

Respdts.

V.O.I & Co.

Advocate for Applicant/s

S. Singh

Advocate for Respondent/s

P.D. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>14/10/08.</u> None for the applicant even in the revised call. It appears that the applicant has lost the interest in Prosecuting the Case. The OA is dismissed in default & for non Prosecution. Learned Counsel for respondent is Present. <u>M. G. Gantam</u> (Mrs. M. Gantam) M(A) <u>M. G. Gantam</u> (CAK. Gantam) M(J) <u>E</u>	
J/P on 31/10/08		